

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 21st January, 2019
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING			
1.	Appeal No. 62/2018 (M.A. No. 726/2018) WITH	Gabhabhai Devabhai Chauhan & Ors. Vs. Union of India & Ors.	Mr. Abhimanue Shrestha, Adv. for Appellant Mr. Prashant Bezborauh, Adv. for R-1 Mr. Rajesh K. Singh, Adv. Mr. Dhruv Pal, Adv. for R-2 Mr. Pinaki Misra, Sr. Adv. with Ms. Vanita Bhargava, Adv. for R-3 Mr. Agney Sel, Adv. for R-4 & 5
2.	Appeal No. 68/2018 (M.A. No. 702/2018 & M.A. No. 703/2018)	Paryavaran Bachav Samiti Vs. M/s Ultratech Cement Limited & Ors.	Mr. Srivastava Naved & Mr. Parashar, Adv. for Applicant Ms. Vanita Bhargava, Adv. for R-1 Mr. Narinder Pal Singh, Adv. Mr. Tushar Mehta, ASG with Mr. Parth Bhatt, Adv. for State of Gujarat Mr. A. K. Prasad, Adv. for R-4 Mr. Divya Prakash Pande, Adv. for MoEF
FOR ADMISSION			
3.	I.A. No. 47/2019 IN Original Application No. 183/2018	Subhash Vs. Ministry of Environment, Forests and Climate change & Ors.	Mr. Pradeep Dahiya, Adv. for Applicant
FOR COMPLETION OF PLEADINGS			
4.	Execution Application No. 18/2017 (I.A. No. 40/2019 & I.A. No. 46/2019) IN O.A. No. 16/2014	Shri Hazi Ariff Vs. State of U.P. & Ors.	Mr. R. Venkata Raman, Adv. for Applicant Mr. Bhanwar Pal Singh Jadon, Adv. for R-1 Mr. Rajesh Raina, Adv. for R-2 Mr. Raman Yadav, Adv. for R-3 Mr. Pradeep Mishra, Adv. for R-4 Mr. Shariq Ahmed, Adv. for R-5 Ms. Jagriti Singh, Adv. for R-6 & 19 Mr. Vishwajit Singh, Adv. for GNN Mr. Rajkumar, Adv. for CPCB Mr. Sudhir Kulshreshtha, Adv. Mr. Ajay Jain, Adv. for GNCTD Mr. Mohit Singh, Adv. for R-7 Mr. Anuj Kumar Sharma, Adv. for R-9 Mr. Sumer Singh, Adv. for R-10 Mr. Nitesh Sachdeva, Adv. for R-12 Mr. Pawan Upadhyay, Adv. for R-13 Mr. Etisha Srivastav, Adv. for R-14 Mr. Naveen Kumar, Adv. for R-20 Mr. Nikhil Nayyar, Adv. Mr. Tushar Agarwal, Adv. Mr. Rachit Mittal, Adv. for GDA P & A Law Offices, Adv.

5.	Execution Application No. 54/2018 IN O. A. No. 110/2018 (Earlier O.A.No.45/2016(WZ))	Bombay Environment Action Group Vs. Union of India & Ors.	Mr. Sanjay Upadhyay, Adv. for Applicant Mr. Dhruv Pal, Adv. for MoEF Mr. Balendu Shekhar, Adv. for State of Maharashtra Ms. Anshula Grover, Adv. for R-3 Mr. Mukesh Verma, Adv. for R-5 Mr. Ajay Gadeganonkar, Adv. for R-7
6.	Original Application No. 212/2018 (M.A. No. 617/2018, M.A. No. 618/2018 & M.A. No. 1692/2018)	Ajay Dubey Vs. State of Jharkhand & Ors.	Mr. R. R. Dubey, Adv. for Applicant Ms. Priyanka Sinha, Adv. for R-1, 3 & 5 Mr. Thakur Sumit, Adv. for R-2 Mr. Satish Kumar, Adv. for CPCB Mr. Kumar Anurag Singh, Adv. for Jharkhand State PCB Mr. Dhruv Mehta, Sr. Adv. with Mr. Ninad Laud, Adv. for R-6 Mr. Anjuman Tripathy, Adv.
7.	Original Application No. 326/2018	Shailesh Singh Vs. State of UP & Ors.	Ms. Preeti Singh, Adv. for Applicant Dr. Sandeep Singh, Adv. for R-1 Ms. Priyanka Swami, Adv. for Ghaziabad Nagar Nigam Mr. S. A. Zaidi, Adv. for R-2, 3 & 8 Mr. Zafar Ali, Adv. for R-5, 7 & 9 Mr. B. V. Niren, Adv. for R-13 Mr. Pradeep Mishra, Adv. for UPPCB Mr. Rajkumar, Adv. for CPCB
8.	Original Application No. 608/2018	Prafulla Samantra Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Rajkumar, Adv. for CPCB Mr. Sanjeeb Panigrahi, Adv. Mr. M. Paikaray, Adv. for R-5
FOR HEARING			
9.	Original Application No. 391/2016 (Earlier Application No. 49/2015 (SZ))	M/s A. Purushottam Chitrapur Vs. Union of India & Ors.	Mr. M. C. Mehta & Ms. Katyayni, Advs. for Applicant Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. Devraj Ashok, Adv. for State of Karnataka Mr. A. K. Prasad, Adv. for R-4 & 5 Mr. Naveen R. Nath, Adv. for R-10 Mr. S. R. Rajagopal, Adv. for R-13 to 15
10.	Original Application No. 594/2016 (M.A. No. 1133/2016, M.A. No. 1218/2016 & M.A. No. 460/2017)	Akash Vashishtha Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Mukul Singh, Adv. for MoEF & CC Mr. I. K. Kapila, Adv. for UP Jal Nigam Mr. A. K. Prasad, Adv. for R-2 & 6 Ms. Deep Shikha Bharti, Adv. State of UP Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. for UPPCB Mr. Vishwajit Singh & Ms. Akansha Singh, Advs. for R-7 Mr. Shashank Bajpai, Adv. for R-9 Mr. Anvesh Verma, Adv. Mr. S. K. Bhattacharya, Adv. Mr. Varun Thakur & Mr. Ishwer Singh, Advs. for NMCG Mr. Attin Shankar Rastogi, Adv. Dr. C. V. Dharma, Adv. Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. Mr. Amit Khemka, Adv. Mr. Nikhil Borwankar, Adv.

11.	Original Application No. 124/2017 (M.A. No. 208/2017)	Sarv Jan Kalyan Sewa Samiti Vs. Union of India & Ors.	Mr. Siddharth Yadav & Mr. Vipin Gupta, Advs. for Applicant Mr. Krishan Kumar Singh, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2, 3 & 5 Mr. Pinaki Mishra, Sr. Adv. with Ms. Shyel Trehan, Adv. for r-4 Mr. Darpan Wadhwa, Adv.
12.	Original Application No. 464/2017	Khushi Sewa Sanstha Vs. The State (Govt. of NCT of Delhi) & Ors.	Mr. Alamgir & Mr. Mohammad, Shadam, Advs. for Applicant Mr. Ajay Jain, Adv. for GNCTD Ms. Priyanka Swami, Adv. for State of UP Mr. B. V. Niren, Adv. for CGSC Mr. Ravindra Kumar, Adv. for Noida Ms. Puja Kalra, Adv. for SDMC Mr. Dinesh Jindal, LO for DPCC Mr. Sameer Abhyankar, Adv.
13.	Original Application No. 465/2017 (M.A. No. 909/2017, M.A. No. 1108/2017, M.A. No. 1160/2018 & M.A. No. 1694/2018)	A. K. Devision Vs. Directorate of Mining and Geology, Kerala & Ors.	Mr. Vivek Chib & Mr. Asif Ahmed, Advs. for Applicant Mr. Rajesh K. Singh, Adv. for MoEF Mr. Enoch David Simon Joel, Adv. Mr. Dechu Kurain Thomas, Sr. Adv. for R-4 Mr. Roy Abraham, Adv. for R-5 Mr. Nishe Rajen Shonkar, Adv. for Kerala Ms. Sonali Jain, Adv. Mr. Gaurav Ray, Adv.
14.	Execution Application No. 34/2018 IN O. A. No. 253/2015	Janab Mangisuddin Vs. State of U.P. & Ors.	Mr. R. Venkataraman, Adv. for Applicant Mr. Bhanwar Pal Singh, Adv. for R-1, 5, 6&7 Mr. Pradeep Misra, Adv. for R-4 Mr. Rachit Mittal, Adv. for R-8 Ms. Priyanka Swami, Adv. for Nagar Nigam GZB Mr. Rajesh Raina, Adv. for UPSIDC
15.	Appeal No. 230/2018 (M.A. No.1413/2018, M.A. No.1414/2018 & I.A. No.06/2019)	Triumph Realty Pvt. Ltd. Vs. Goa Coastal Zone Management Authority & Anr.	Mr. Pinaki Mishra, Sr. Adv. with Ms. Vanita Bhargava, Adv. for Applicant Mr. Atmaram N. S. Nadkarni, ASG & Ms. Mayuri Nayyar Chawla, Adv. for State of Goa Mr. Shantanu Sagar, Adv. for R-2 Mr. Anuj Sarma, Adv. Mr. Sarthak Maggon, Adv.
16.	Original Application No. 277/2018 (M.A. No. 704/2018)	Prem Singh Yadav Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Shlok Chandra, Adv. for MoEF Mr. Gigi C. George, Adv. for State of UP Mr. Mukesh Verma, Adv. for UP Mr. Amit Verma, Adv. for State of UP Mr. Amit Upadhyay, Adv. for R-9 &12 Mr. Mayank Pandey, Adv. for R-10 & 11 Mr. Ani Singh, Adv. for R-13 Mr. Pradeep Misra, Adv. for UPPCB

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